

**Central Administrative Tribunal  
Principal Bench**

**OA No.2310/2015**

New Delhi, this the 29<sup>th</sup> day of May, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Dr. Yogendra Prasad Bharti, Research Associate(PP)  
Aged about 36 years  
S/o Sh. Tapeshwar Prasad  
R/o Village Mudera Mugalhi  
Post Zaura Bazar, Distt. Khushi Nagar  
U.P.- 274401. ...Applicant

(By Advocate: Shri M.K. Bhardwaj)

**Versus**

UPSC & Ors. through

1. The Chairman, Union Public Service Commission  
Shahjahan Road, New Delhi.
2. The Secretary, Ministry of Agriculture  
Krishi Bhawan, New Delhi.
3. The Plant Protection Advisor  
Directorate of Plant Protection Quarantine  
& Storage, NH 4  
Faridabad-121001. ...Respondents

(By Advocate: Shri Amit Yadav for Shri Ravinder Agarwal for  
Res. No.1  
Shri Deepak Kumar Biswal, Under Secretary, Deptt.  
Representative)

**ORDER (ORAL)**

**Justice Permod Kohli :-**

Shri Amit Yadav appearing as proxy counsel for Shri  
Ravinder Agarwal, counsel for respondent No.1 has

produced the result of selection on the basis of interview conducted by the UPSC for the post of Assistant Director (Plant Pathology).

2. We have perused the list of recommendees. The applicant's name does not figure in the said list.

3. In this view of the matter, there is no purpose of keeping this OA alive. Dismissed. The result is returned back to Shri Amit Yadav, counsel for respondents.

**( K.N. Shrivastava )**  
**Member (A)**

**( Justice Permod Kohli )**  
**Chairman**

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